

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1019
ANSWERED ON 31.07.2024

FUNDS TO LOCAL SELF GOVERNMENTS

1019. DR. V. SIVADASAN

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the amount of money provided to the LSGs by the Union Government and State Governments under various schemes, during the last five years, detailed thereof, State-wise; and
- (b) whether there is any or plan to address the loss of revenue faced by the LSGs due to the implementation of GST?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) The State/UT-wise funds provided for the Rural Local Self Government (RLSGs) under the Central Sector scheme of Incentivisation of Panchayats ((IoP) of the Ministry of Panchayati Raj during the last 5 years is as per **Annexure-I**. The State/UT-wise funds released to the States/UTs (not to the RLSGs) under the Centrally Sponsored scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) for strengthening the rural local self-government by way of capacity building and training of the elected representatives of the RLSGs and their functionaries and providing the infrastructural facilities like construction of Gram Panchayat Bhawan, procurement of computers and peripheral etc. during the last 5 years is at **Annexure-II**. The Funds provided to the RLSGs by the States under their schemes etc. are not maintained in the Ministry of Panchayati Raj.

(b) The Ministry of Finance releases grants to the States for the Rural Local Self Government (RLSG) under the Finance Commission Awards. The Quantum of grant to be allocated to Local Self Governments and the factors to be considered for it is the prerogative of the Finance Commission.

Annexure-I

Annexure referred to in reply to Part (a) of the Rajya Sabha Unstarred Question No. 1019 answered on 31.07.2024 regarding Funds to Local Self Governments.

The State/UT-wise funds released for the Rural Local Self Government (RLSGs) under the scheme of Incentivisation of Panchayats of the Ministry of Panchayati Raj during the last 5 years.

(Amount in crores of Rupees)

Sl. No.	States/ UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1.	Andaman & Nicobar Islands	0.05	0.18	0	0.36	0.75
2.	Andhra Pradesh	2.20	2.47	2.95	2.59	0
3.	Arunachal Pradesh	0.50	0.15	0.85	0.85	0
4.	Assam	0.97	1.59	1.62	1.59	0.50
5.	Bihar	0.25	2.76	2.27	2.3	0
6.	Chhattisgarh	1.55	1.54	1.6	1.69	1.00
7.	Dadra & Nagar Haveli	0	0.70	0.35	0.35	2.00
8.	Daman & Diu	0	0.35	0.32		
9.	Goa	0	0	0	0	0
10.	Gujarat	0.05	3.62	1.88	1.87	0
11.	Haryana	0.05	2.86	1.48	0.58	0
12.	Himachal Pradesh	1.33	1.54	1.41	1.44	0
13.	Jammu & Kashmir	0.05	0.60	0.36	1.4	2.00
14.	Jharkhand	1.36	1.52	1.59	1.59	1.00
15.	Karnataka	1.63	0.10	1.87	2.67	0
16.	Kerala	0.25	1.75	2.1	2.65	4.25
17.	Ladakh	0	0	0	0.43	0
18.	Lakshadweep	0	0.05	0.3	0.05	0
19.	Madhya Pradesh	2.35	0.05	5.13	2.72	0
20.	Maharashtra	0	2.31	4.6	2.71	3.50
21.	Manipur	0.78	0.25	1.76	0.94	0
22.	Meghalaya	0.05	0	0.05	0.05	0
23.	Mizoram	0	0	0.25	0.3	1.50
24.	Nagaland	0	0.26	0.36	0	0
25.	Odisha	0	2.97	1.87	2.89	10.50
26.	Punjab	1.62	1.64	1.74	1.68	0
27.	Rajasthan	1.34	1.83	1.72	1.88	0
28.	Sikkim	0.81	0.86	0.86	0.86	0
29.	Tamil Nadu	0.05	3.56	1.87	1.8	1.00
30.	Telangana	0.05	2.91	1.68	2.46	12.50
31.	Tripura	1.06	1.36	1.43	1.4	1.50
32.	Uttarakhand	0.05	2.96	1.49	1.51	0
33.	Uttar Pradesh	4.70	4.79	4.78	3.83	1.75
34.	West Bengal	1.60	1.65	1.95	2.75	0

Note: Since 2020-21 funds are released directly to the Panchayats.

Annexure-II

Annexure referred to in reply to Part (a) of the Rajya Sabha Unstarred Question No. 1019 answered on 31.07.2024 regarding Funds to Local Self Governments.

State/UT-wise Funds Released under Rashtriya Gram Swaraj Abhiyan to the States/UTs in last five years

(Amount in crores of Rupees)

Sl. No.	State/ UT	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.79
2	Andhra Pradesh	0.00	22.34	38.54	0.00	0
3	Arunachal Pradesh	39.59	0.00	30.07	108.69	72.09
4	Assam	23.22	26.12	44.04	55.29	77.70
5	Bihar	0.00	0.00	63.77	33.37	25
6	Chhattisgarh	0.00	4.04	7.93	0.00	17.57
7	Dadar & Nagar Haveli	0.00	0.00		1.14	1.00
	Daman & Diu	0.00		0.00		
8	Goa	0.00	0.00	0.59	0.00	0.89
9	Gujarat	0.00	0.00	0.00	0.00	0
10	Haryana	0.00	9.89	0.00	0.00	0
11	Himachal Pradesh	10.00	22.10	32.42	60.645	19.31
12	Jammu & Kashmir	6.19	25.00	40.00	40.00	65.00
13	Jharkhand	0.00	2.34	7.74	0.00	31.00
14	Karnataka	0.00	0.44	29.15	36.00	20.00
15	Kerala	0.00	8.13	12.00	30.40	10.00
16	Ladakh	-	2.15	1.08	0.00	0
17	Lakshdweep	0	0.00	0.00	0.00	1.00
18	Madhya Pradesh	85.48	71.42	47.11	28.00	32.17
19	Maharashtra	8.44	66.76	73.34	37.84	116.11
20	Manipur	4.54	3.41	2.98	8.63	9.56
21	Meghalaya	2.63	3.97	0.00	0.00	6.00
22	Mizoram	0.50	21.19	5.56	14.27	10.00
23	Nagaland	3.94	3.72	4.58	0.00	10.00
24	Odisha	0.00	2.94	1.33	11.397	27.33
25	Puducherry	0.00	0.00	0.00	0.00	0
26	Punjab	0.00	13.45	10.78	34.253	10.00
27	Rajasthan	0.00	12.98	17.27	0.00	21.72
28	Sikkim	5.10	4.75	1.19	6.01	6.00
29	Tamil Nadu	5.30	56.88	39.89	25.42	0.00
30	Telanagana	0.00	12.00	0.00	0.00	20.00
31	Tripura	0.00	2.53	4.67	9.80	7.43
32	Uttar Pradesh	169.92	32.54	83.08	85.05	84.12
33	Uttarakhand	23.79	26.75	0.00	42.48	64.67
34	West Bengal	44.10	33.52	15.14	4.28	33.69
